CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No.586 OF 2006

Wednesday, this the 11th day of July, 2007

CORAM:

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

Wilson Mathew
LR Postman (under orders of termination)
Alappuzha Sub Division,
Alappuzha Bazar Division
Residing at: Kollieri House
Melekavu
Thodupuzha District

Applicant

(By Advocate Mr. M.R.Hariraj)

Versus

- Union of India represented by the Secretary to Government of India, Ministry of Communications New Delhi
- 2. Chief Postmaster General Kerala Circle, Thiruvananthapuram
- 3. Superintendent of Post Offices Alappuzha
- 4. The District Collector Idukki

Respondents

(By Advocate Mrs. K.Girija, ACGSC (R1-3))

The application having been heard on 11.07.2007, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

The additional reply statement filed by the respondents is taken on record.

- 2. In the light of the submissions made by the respondents in Para 3 therein that the applicant can be reinstated and accommodated as Gramin Dak Sevak Mail Deliverer, Kochara, since the incumbent therein has tendered resignation; the counsel for applicant submits that the O.A can be closed and that he will take up the remaining reliefs with the respondents in due course.
- 3. Recording this submission, the O.A. is closed. No costs.

Dated, the 11th July, 2007.

K.B.S.RAJAN JUDICIAL MEMBER SATHI NAIR VICE CHAIRMAN